

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.157/99

Wednesday this the 13th day of June, 2001

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR.T.N.T. NAYAR, ADMINISTRATIVE MEMBER

1. T.K.Jayaprakash S/o Madhavan Nair
EDBPM, Thonikadavath House,
Pillassery PO, Calicut Dt.
2. A.J.Joseph, S/o John,
Akkaraparambil Veedu, EDDA, Moodakolly PO,
Batheri Via. Wynad-673 592
3. P.K.Jayarajan, S/o late CV Madahava Kuruppu,
EDBPM, Thazhethodiyil House,
PO.Kuttikattor, Calicut.8.
- 4.K.V.Manoharan, S/o Padmanabhán Nair,
EDMC, Kizhakke Veedu,
Chellenkode PO,
Vaduvanchal Via.Wynad Dt.
5. Ouseppachan T.T. S/o Thomas
EDDA, Thekkanath House, Kolagappara PO,
Meenangady, Wynad.
6. T.K.Sundaran Nair, S/o Kunhikannan nair
EDBPM, Lekkidi Po, Wythiri,
Wynad Dist.
7. Umasankar Giri, S/o Damodaran Adiyodi,EDBPM,
Ananda Sadan, Meenangadi PO,
Wynad.Applicants

(By Advocate Mr.Sivan Madathil (No representation)

V.

1. Union of India, represented by
Secretary to Govt. Deptt. of Posts,
Ministry of Communications,
Dak Bhavan, Sansad Marg,
New Delhi.1.
2. Director General (Postal)
Dak Bhavan, Sansad Marg, New Delhi.1
3. Chairman, Postal Services Board,
Dept. of Posts, Ministry of Communications,
Dak Bhavan, Sansad Marg,
New Delhi.
4. Chief Postmaster General,
Kerala Circle,Trivandrum.

contd....

5. Senior Superintendent of Post
Offices, Deprt. of Posts,
Calicut Division, Calicut.

..Respondents

(By Advocate Mr.S.Krishnamoorthy,ACGSC)

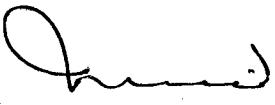
The application having been heard on 13.6.2001, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

None appears for the applicant even on second call. On 1.6.2001 none appeared for the applicants. With a view to give another opportunity the case was adjourned to 12.6.2001. On 12.6.2001 also none appeared for the applicants and the case has been adjourned to this date to give the applicants a last opportunity. Even today none is present on behalf of the applicants. It appears that the applicants are no more interested in prosecuting the matter. Therefore, the application is dismissed for default and non-prosecution. No costs.

Dated the 13th day of June, 2001


T.N.T. NAYAR
ADMINISTRATIVE MEMBER

(s)


A.V. HARIDASAN
VICE CHAIRMAN